

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 284 of 2018 &**  
**IA NO. 1313 of 2018**

**Dated : 4<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Green Infra Wind Solutions Limited**

**.... Appellant(s)**

**Vs.**

**Andhra Pradesh Electricity Regulatory Commission  
& Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s)

: Mr. Amit Kapur  
Mr. Vishrov Mukerjee  
Ms. Catherine Ayallore

Counsel for the Respondent(s)

: Mr. Rohit Rao N.  
Ms. Harshita Bhatnagar for R-32, 33  
& 48

**ORDER**

List the matter on **5-10-2018**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur )**  
**Chairperson**

*tpd/js*